

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2200
ANSWERED ON:17.03.2005
REVISION OF PAY SCALES IN PSUs
Baxla Shri Joachim

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has formulated a new policy for time-bound revision of the pay scales of employees working in Public Sector Undertakings;
- (b) if so, the details thereof; and
- (c) the effective steps taken by the Government to fix the pay scales of Central Government employees and employees of Public Sector Undertakings at parity basis?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI SONTOSH MOHAN DEV)

(a)&(b) Vide guidelines issued on 14.1.1999 and 25.6.1999, the pay scales of employees of Central Public Sector Undertakings (CPSUs) were revised with effect from 1.1.1997. According to these guidelines, the next pay revision of employees of CPSUs will become due only on 1.1.2007.

(c) The mode of recruitment, terms and conditions of service as well as the Industrial Dearness Allowance pattern pay scales of the employees in the CPSUs are altogether on different footing as compared to these aspects for functionaries in the Central Government in various posts.